

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 64 OF 2015 &
IA NOS. 92, 121 & 131 OF 2015

Dated: 19th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Western Electricity Supply Company of Orissa Ltd & Ors.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A Ranganadhan
Ms. Malavika Prasad
Mr. D.V. Raghu Vamsy

Counsel for the Respondent (s) : Mr. P C Sen
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta,
Mr. Abhishek Upadhyay &
Ms. Himanshi Andley for R-2 & 3

Mr. Sitesh Mukherjee
Mr. Gautam Chawla
for Reliance Infra

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **18.05.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson